

(d) 57.1 million draught cattle (bulls), excluding buffaloes, are available in the country. Information regarding the total number required for meeting the country's total agricultural requirement is, however, not available.

MILK

140. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of milk available for *per capita* consumption in India; and

(b) the steps taken for raising the output of milk in India?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 4,815 lakh maunds annually which gives a *per capita* consumption of 5.45 ozs. *per diem*.

(b) Steps are being taken by State Governments to organise cooperative milk unions and societies, and rural cooperative creameries simultaneously with setting up of more cattle and dairy farms for improving the breed of cattle.

IMPORT OF FOODGRAINS (PRICE)

141. Shri Badshah Gupta: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantities of food grains received from various countries during the period between 1st January, 1951 to 21st May, 1952; and

(b) their respective rates per maund inclusive of all attendant charges till their landing at any Indian port?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement is placed on the Table of the House showing quantities of foodgrains imported from each supplying country.

(b) Full particulars of payments made for the foodgrains imported upto 21st May, 1952 have not yet been received from London and Washington. On the best data available the cost including Sea Freight works out to about 337 crores of Rupees. It will not be in public interest to disclose the per maund cost of each kind of foodgrains imported from each country.

STATEMENT

Quantity of Foodgrains Imported from 1st January, 1951 to 21st May, 1952

(Figures in thousand tons)

Commodity	Source	Quantity
Wheat . . .	Australia	300.5
	Canada	492.6
	U.S.A.	3241.9
	Argentina	512.5
	Uruguay	29.1
	Russia	98.9
		4675.5
Wheat Flour .	Australia	54.8
		1292.0
Milo . . .	U.S.A.	851.6
	China	440.4
		1292.0
Sorghum	Australia	11.8
Rice . . .	Burma	472.5
	Pakistan	157.8
	Thailand	277.0
	China	65.7
	Egypt	5.0
		978.0
GRAND TOTAL		7012.1

I. A. S. & I. P. S. FOR STATES

142. Shri Sanganna: Will the Minister of Home Affairs be pleased to state:

(a) the quota of I.A.S. and I.P.S. Officers (separately) fixed for each State of India; and

(b) what is the basis on which the quota has been fixed; and

(c) what are the arrangements as between the State Governments and the Central Government as to the control and regulation of the services of these officers?

The Minister of Home Affairs and States (Dr. Katju): (a) A statement showing the authorised strength of the

Indian Administrative Service and Indian Police Service Cadres in each of the various States, is laid on the Table of the House. [See Appendix IV, annexure No. 6.]

(b) The strength of each State Cadre is based on the number of senior administrative posts maintained by State Governments which are normally manned by officers of All-India Services.

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(c) The organisation and control of the two Services are at present based on the Agreements arrived at between the Central Government and the States. Copies of the Memoranda of Agreement are laid on the Table of the House. [See Appendix IV, annexure No. 7.]

These conditions of Service will hereafter be governed by the rules which are being framed under the All India Services Act, 1951.